IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. (Civil) No. 344 of 2020

Meetu Passi … … … Petitioner

Versus

The State of Jharkhand … … Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Shresth Gautam, Advocate
For the Opp. Party : Mr. Ravi Prakash Mishra, Advocate

Through Video Conferencing

3/11.09.2020

1. Learned counsel for the petitioner Mr. Shresth Gautam is present.
2. Learned counsel appearing on behalf of the opposite party Mr. Ravi Prakash Mishra prays for and is allowed four weeks time to file response to the contempt petition on behalf of opposite party Nos. 2 and 3. He has also submitted that appeal has been filed against the order contained in Annexure-1 but the appeal is still defective.
3. Post this case on 06.11.2020.

(Anubha Rawat Choudhary, J.)

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